

ITEM NO.5

REGISTRAR COURT. 2

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 4994/2016

PRABHAKANT SHUKLA

Appellant(s)

VERSUS

RELIANCE COMMUNICATIONS LTD AND ORS.

Respondent(s)

Date : 14-10-2022 This appeal was called on for hearing today.

For Appellant(s)

Petitioner-in-person

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent No.1 has already filed the counter affidavit.

Service of notice is complete on respondent No. 2 but none has entered appearance on his behalf.

Learned counsel for appellant submits that today he will file the fresh particulars and take steps in respect of respondent No.3. Registry to issue notice with utmost dispatch.

List again on 5.12.2022.

S.P.S. LALER
Registrar

MG